

In addition to the above scheme, the India Tourism Development Corporation have plans for the setting up of a 50 rooms joint venture hotel at Puri in collaboration with the Orissa Tourism Development Corporation at estimated cost of Rs. 134 lakhs. It has also been decided by I.T.D.C. to expand the Hotel Kalinga, Bhubaneswar by an additional 36 rooms at an estimated cost of 102 lakhs.

The Bharatiya Yatri Avas Vikas Samiti will construct a Yatrika at Puri, the land for which has been acquired.

- (vii) A Transport unit has been set up at Bhubaneswar,
- (viii) Bhubaneswar has been linked by Air with Delhi, Varanasi, Calcutta, Hyderabad etc.

**Allocation made for tourists villages during Sixth Plan period**

5775. SHRIMATI JAYANTI PATNAIK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) the number of tourist village proposed to be set up during the Sixth Plan;
- (b) the names of the places identified in different States for the location of those tourist villages;
- (c) the allocation made for the establishment of those tourist villages; and
- (d) the steps taken to expedite the implementation of the above proposal ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (d) For the present only one Tourist Village is being set

up during the Sixth Plan. This pilot project is located near the National Highway at Shivpuri in Madhya Pradesh. The total estimated cost of the Shivpuri Tourist Village is Rs. 34.04 lakhs; out of which Rs. 20 lakhs have already been released and the balance will be released during 1984-85. The construction work on this project is already in progress.

**Favourite Small Investment Limited**

5776. SHRI ANWAR AHMAD : Will the Minister of FINANCE be pleased to state :

(a) whether registered, and head Office of Favourite Small Investment Limited, 83, Park Street, Calcutta is operating under any Reserve Bank of India guarantee or rule/regulation and if so, the details thereof; and

(b) if not, whether it will also not prove a fraud like 'Sahara Saving Scheme' and keeping this possibility in view, the action Government propose to take against this company to safeguard the interest of the public in the long run ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The Favourite Small Investment Ltd. with registered and head office at 83, Park Street, Calcutta is conducting certain schemes which reportedly come within the purview of Prize Chits and Money Circulation Schemes (Banning) Act, 1978 and Prize Chits and Money Circulation Schemes (Banning) (West Bengal) Rules, 1979 framed thereunder by the Government of West Bengal. In pursuance of the provisions of the above mentioned Act and rules, the Government of West Bengal had issued a notice to the Company on 10.8.1979 to submit its winding up programme. The Company, however, filed a Writ Petition in the Calcutta High Court against the Union Government, State Government and Reserve Bank of India contending that its business was not covered by the above Act and obtained a Stay Order. The case is still subjudice.